

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:2118  
ANSWERED ON:02.12.2002  
SETTING UP OF FOOD PARKS  
IQBAL AHMED SARADGI

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Union Government have decided to withdraw funds allocated to States for setting up and operating food parks if there is no visible progress in next six months;
- (b) if so, the main reasons for not implementing the schemes by the States;
- (c) whether the Government are considering to extend food park scheme to the Tenth Plan and an outlay of Rs.250 crore has been earmarked for this purpose; and
- (d) if so, the States which have not so far implemented the scheme?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI N.T. SHANMUGAM)

- (a) & (b): Ministry of Food Processing Industries have been monitoring the implementation of food park scheme. Decision has been taken to recall funds allocated to two implementing agencies, one, on account of inability to contribute matching share and no progress on the ground and the other where implementing agency recommended setting up the Food Park in a location other than the one approved.
- (c): Out of the total Tenth Plan outlay of Rs.650 crore for the Plan schemes of the Ministry of Food Processing Industries, an amount of Rs.250 crore has been proposed for the Scheme of Infrastructural Development of which 'Setting up of Food Parks' is one of the components.
- (d): The scheme does not envisage direct assistance to States.